

# ORIENTAL BANK OF COMMERCE

(Govt. of India Undertaking)  
Mid Corporate Branch, Durgapur, Nachan Road, Benachity, Durgapur - 713213, E-mail: bm0304@obc.co.in

## E-AUCTION SALE NOTICE

Date: 09.12.2019

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF MOVABLE/IMMOVABLE PROPERTIES

LAST DATE & TIME OF SUBMISSION OF EMD (Earnest Money) AND DOCUMENTS: 06.12.2019 UPTO 4.00 PM

Date & Time of e-Auction: 09.12.2019 / 11.30 AM to 12.30 P.M. with an extension of 5 Minutes (Unlimited)

Sale of immovable property mortgaged to Bank under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (SARFAESI) Act, 2002 (No.54 of 2002)

Whereas, the Authorized Officer of Oriental Bank of Commerce has taken possession of the following property/ies pursuant to the notice issued under Sec 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (SARFAESI) Act 2002 in the following loan accounts with our Branch with a right to sell the same on "As is Where is", "As is What is" and "Without Recourse" Basis for realization of Bank's dues.

DESCRIPTION OF IMMOVABLE / MOVABLE PROPERTY

BRANCH NAME / Name & Address of the Borrowers / Guarantors	Description & owner of Properties	Demand / Possession Notice Date and Outstanding Amount (Secured Date)	a) Reserve Price b) EMD c) Bid Increase Amount	EMD Remittance Account Details
<b>Durgapur Branch, Nachan Road, Benachity, Durgapur, Dist- Burdwan (WB)-713213</b> Borrower: <b>M/s Sova Ispat Alloys (Mega Projects) Ltd</b> , Room No 15, Martin Burn Building, 1, R.N Mukharjee Road, Kolkata 700001 <b>Sri Samir Mukherjee (Guarantor)</b> S/o late Suresh Mukherjee, Nabapally, Circular Road, Barasat, Kolkata 700126, <b>Smt Suchetra Mukherjee (Guarantor)</b> , Wife of Sri Samir Mukherjee, Nabapally, Circular Road Barasat Kolkata 700126, <b>Miss Sunanda Mukherjee (Guarantor)</b> , D/o Sh Samir Mukherjee, Nabapally, Circular road, Barasat, Kolkata 700126, <b>Mr Goutam Chatterjee (Guarantor)</b> S/o Late Ashok Chatterjee, Choto Bazar, PO-Nabapally, Barasat, Kolkata 700126 Dist-24 Pargana North(WB), <b>Mr Swarup Chatterjee (Guarantor)</b> S/o Late Ashok Chatterjee, Choto Bazar, PO-Nabapally, Barasat, Kolkata 700126 Dist-24 Pargana North (WB)	Factory Land situated at Mouza Angadpur, JL No 89, P.S. Durgapur, Sub Registry Office Durgapur, Dist- Burdwan, ADDA Industrial Estate, C.S. Plot No 708(p), 739(f), 744(f), 780(p), 803(p), 719(p), 741(f), 742(f), 740/1400(f), 781(p), 804(p), 738(p), 745(f), 782(p), 808(p) to 810(p), 742(f), 779(p), 801(p), 802(p), CS Khatian No 353, 379, 127, 344, 193, 315, 245, 126, 379, 378, 28,240, 380, 473, 400, 40, 410, 273, 264, 356, 145, 140, 304, 145 having area of 4.86 Acres covered under Lease deed No- 5606 of 2004 in the name of M/s Sova Ispat Alloys ( Mega Projects) Ltd. The properties are under leasehold and lessor is Asansol Durgapur Development Authority (ADDA). Property bounded by: North-Dr Hahnemann Sarani, South-ADDA Vaccant Land, East-Public Land, West-ADDA Acquired Land.	10.11.2014	a) Rs.349.92 Lakh b) Rs.35.00 Lakh c) Rs.50,000/-	A/c No 03041181000028 A/c Name: EMD A/c Sova Ispat Alloys (Mega Project) Ltd. Name of beneficiary: Oriental Bank of Commerce IFSC: ORBCO100304
<b>Durgapur Branch, Nachan Road, Benachity, Durgapur, Dist- Burdwan(WB)-713213</b> Borrower: <b>M/s Sova Ispat Alloys (Mega Projects) Ltd</b> , Room No 15, Martin Burn Building, 1, R.N Mukharjee Road, Kolkata 700001 <b>Sri Samir Mukherjee (Guarantor)</b> S/o late Suresh Mukherjee, Nabapally, Circular Road, Barasat, Kolkata 700126, <b>Smt Suchetra Mukherjee (Guarantor)</b> , Wife of Sri Samir Mukherjee, Nabapally, Circular Road Barasat Kolkata 700126, <b>Miss Sunanda Mukherjee (Guarantor)</b> , D/o Sh Samir Mukherjee, Nabapally, Circular road, Barasat, Kolkata 700126, <b>Mr Goutam Chatterjee (Guarantor)</b> S/o Late Ashok Chatterjee, Choto Bazar, PO-Nabapally, Barasat, Kolkata 700126 Dist-24 Pargana North(WB), <b>Mr Swarup Chatterjee (Guarantor)</b> S/o Late Ashok Chatterjee, Choto Bazar, PO-Nabapally, Barasat, Kolkata 700126 Dist-24 Pargana North (WB)	Factory Land situated at Mouza Angadpur, JL No 89, P.S. Durgapur, Sub Registry Office Durgapur, Dist- Burdwan, ADDA Industrial Estate, C.S. Plot No 355(p), 356 (p), 358(f), 360(p), 364(f),365(f), 367(f), 368(p), 696(p), 367(p), 369(f), 699(f) to 702(f), 703(p), 712(p), 713(p), 714(f) to 716(f), 724(p) & 725 (p) having area 4.00 acres covered under Lease deed No 4029 of 2006in the name of Sova Ispat Alloys (Mega Projects) Ltd. The properties are under lease hold and lessor is Asansol Durgapur Development Authority (ADDA). Property bounded by: North- Eastern Railway Main Line, South-Dr Hahnemann Sarani, East- M/s Kartick Alloys Ltd, West- Unit of Sova Ispat Alloys Ltd (sister concern)	10.11.2014	a) Rs.288.00 Lakh b) Rs.28.80 Lakh c) Rs.50,000/-	A/c No 03041181000028 A/c Name: EMD A/c Sova Ispat Alloys (Mega Project) Ltd. Name of beneficiary: Oriental Bank of Commerce IFSC: ORBCO100304
<b>Durgapur Branch, Nachan Road, Benachity, Durgapur, Dist- Burdwan(WB)-713213</b> Borrower: <b>M/s Sova Ispat Alloys Ltd</b> , Room No 15, Martin Burn Building, 1, R.N Mukharjee Road, Kolkata 700001 <b>Sri Samir Mukherjee (Guarantor)</b> S/o late Suresh Mukherjee, Nabapally, Circular Road, Barasat, Kolkata 700126, <b>Smt Suchetra Mukherjee (Guarantor)</b> , Wife of Sri Samir Mukherjee, Nabapally, Circular Road Barasat Kolkata 700126, <b>Miss Sunanda Mukherjee (Guarantor)</b> , D/o Sh Samir Mukherjee, Nabapally, Circular road, Barasat, Kolkata 700126, <b>Mr Goutam Chatterjee (Guarantor)</b> S/o Late Ashok Chatterjee, Choto Bazar, PO-Nabapally, Barasat, Kolkata 700126 Dist-24 Pargana North(WB), <b>Mr Swarup Chatterjee (Guarantor)</b> S/o Late Ashok Chatterjee, Choto Bazar, PO-Nabapally, Barasat, Kolkata 700126 Dist-24 Pargana North (WB)	Factory Land situated at Mouza Angadpur, JL No 89, P.S. Durgapur, Sub Registry Office Durgapur, Dist- Burdwan, ADDA (Raturia) Industrial Estate, covered under Registered lease deed No 4683 of 1995, C.S. Plot No (in full) 330,335,336,342 to 360,365/484, 366, 367,698, 699, 700, 701, 702, 714, 715 & CS Plot No (in part)328, 329, 331, 333, 337, 338, 365, 368, 369, 695, 696, 697, 703, 704, 705,705/139, 712, 713, 716, 717, 724, 725, Khatian No 111, 579, 580, 581, 882, 569,357, 771, 773, 765, 777, 137, 753, 198,132, 754, 413, 760, 766, 780, 706, 82, 132, 435, 295, 81, 87, 701, 757, 18,279, 575, 578, 155, 530, 531, 532, 337, 137, 138, 139, 133, 60, 755, 112, 778,63 Total land area 9.89 acre out of which vide Surrendered deed No 3718 of 2006, land area 4.00 acre is surrendered from the main deed area as such residual area is 5.89 acre in the name of Sova Ispat Alloys Ltd. The properties are under lease hold and lessor is Asansol Durgapur Development Authority (ADDA). Property bounded by: North- Eastern Railway Main Line, South- Dr Hahnemann Sarani, East- Government Acquired Land, West- M/s Kartick Alloys Pvt Ltd. (Description of surrendered land of 4.00 acre- C.S.Plot No 355(p), 356 (p), 358(p), 360(p),364(f), 365(f), 367(f), 368(p), 696(p), 367(p), 369(f), 699(f) to 702(f),703(p), 712(p), 713(p), 714(f) to 716(f), 724(p) & 725 (p))	10.11.2014 by OBC & 13.01.2015 by IOB	a) Rs.424.08 Lakh b) Rs.42.41 Lakh c) Rs.50,000/-	A/cNo 03041181000035 A/cName: EMD A/c Sova Ispat Alloys Ltd Name of beneficiary: Oriental Bank of Commerce IFSC: ORBCO100304
<b>Durgapur Branch, Nachan Road, Benachity, Durgapur, Dist- Burdwan(WB)-713213</b> Borrower: <b>M/s Sova Ispat Alloys Ltd</b> , Room No 15, Martin Burn Building, 1, R.N Mukharjee Road, Kolkata 700001, <b>Sri Samir Mukherjee (Guarantor)</b> S/o late Suresh Mukherjee, Nabapally, Circular Road, Barasat, Kolkata 700126, <b>Smt Suchetra Mukherjee (Guarantor)</b> , Wife of Sri Samir Mukherjee, Nabapally, Circular Road Barasat Kolkata 700126, <b>Miss Sunanda Mukherjee (Guarantor)</b> , D/o Sh Samir Mukherjee, Nabapally, Circular road, Barasat, Kolkata 700126, <b>Mr Goutam Chatterjee (Guarantor)</b> S/o Late Ashok Chatterjee, Choto Bazar, PO-Nabapally, Barasat, Kolkata 700126 Dist-24 Pargana North(WB), <b>Mr Swarup Chatterjee (Guarantor)</b> S/o Late Ashok Chatterjee, Choto Bazar, PO-Nabapally, Barasat, Kolkata 700126 Dist-24 Pargana North (WB), <b>Sh Nepal Chatterjee (Guarantor)</b> S/o- Late Bholanath Chatterjee, Gopalmath, PS Durgapur- 713203, Dist-Burdwan	Factory Land situated at Mouza Angadpur, JL No 89, P.S. Durgapur, Sub Registry Office Durgapur, Dist- Burdwan, ADDA(Raturia) Industrial Estate, covered under Registered lease deed No 2199 of 2003 covered with C S Plot No 285(p), 287(f), 288(f),289(f), 290(p), 291(f), 292(p), 293(f), 322 (p), 323(p), 328(p), 338(p) and329(p), Khatian No 397, 268, 347,219, 407, 458, 99, 488, 487, 109, 156, 378,220, 480, 525, 529, 538, 6 total in area4.00acresin the name of Sova Ispat Alloys Ltd. The property is under lease hold &lessor is Asansol Durgapur Development Authority (ADDA). Property bounded by: North- Land of Eastern Railways, South- Waria Road, East- Land of Sova Ispat Ltd West -Govt acquired open land.	10.11.2014 by OBC & 13.01.2015 by IOB	a) Rs.288.00 Lakh b) Rs.28.80 Lakh c) Rs.50,000/-	A/cNo 03041181000035 A/cName: EMD A/c Sova Ispat Alloys Ltd Name of beneficiary: Oriental Bank of Commerce IFSC: ORBCO100304

Date & Time of e-Auction: 09.12.2019 / 11.30 AM to 12.30 P.M. with an extension of 5 Minutes (Unlimited)

**Terms & Conditions:**

The e-Auction is being held on "AS IS WHERE IS" and "AS IS WHAT IS BASIS". To the best of knowledge and information of the Authorised Officer, there is no encumbrance on any property. However, the intending bidders should make their own independent inquiries regarding the encumbrances, title of property/ies put on auction and claims/rights/dues/affecting the property, prior to submitting their bid. The e-Auction advertisement does not constitute and will not be deemed to constitute any commitment or any representation of the bank. The property is being sold with all the existing and future encumbrances whether known or unknown to the bank. The Authorised Officer/Secured Creditor shall not be responsible in any way for any third party claims/rights/dues. 1. It shall be the responsibility of the bidders to inspect and satisfy themselves about the asset and specification before submitting the bid. The inspection of property/ies put on auction will be permitted to interested bidders at sites on 05.12.2019 & 06.12.2019 from 11.00 A.M. to 3.00P.M.

2. The interested bidders shall submit their EMD through Web Portal: <https://www.bankauctionwizard.com> (the user ID & Password can be obtained free of cost by registering name with <https://www.bankauctionwizard.com> through Login ID & Password. The EMD shall be payable through NEFT/RTGS on account mentioned in publication. After Registration (One Time) by the bidder in the Web Portal, the intending bidder/purchaser is required to get the copies of the following documents uploaded in the Web Portal before the Last Date & Time of submission of the Bid Documents viz. i) Copy of the NEFT/RTGS Challan or Demand Draft; ii) Copy of PAN Card; iii) Proof of Identification/Address Proof (KYC) viz. self-attested copy of Voter ID Card/Driving License/ Passport etc.; without which the Bid is liable to be rejected. UPLOADING SCANNED COPY OF ANNEXURE-I & II (can be downloaded from the Web Portal: <https://www.bankauctionwizard.com>) AFTER DULY FILLED UP & SIGNING IS ALSO REQUIRED. The interested bidders who require assistance in creating Login ID & Password, uploading data, submitting Bid Documents, Training/ Demonstration on Online Inter-se Bidding etc., may contact: **M/s.Antares Systems Limited, 24, 3rd Stage, 4th Block, Basaveshwaranagar, Bangalore- 560079, Mr. Touseik Ghosh, Mob. +91-9674758724, E-mail: touseik.g@antaresystems.com, Mr. Kushal Bose, Mob. +91-7686913157, E-mail: kushal.b@antaresystems.com and for any property related query may contact Authorised Officer: Sh Taresh Ranjan, Chief Manager/ Authorised Officer, Mob: 8879608188, e-mail ID:bm0304@obc.co.in, Oriental bank of Commerce, MCB Branch,, Nachan road, Benachity, Durgapur, Dist- Burdwan(WB)-713213, during the working hours from Monday to Saturday.**

3. The interested bidder has to submit their Bid Documents [EMD (not below the Reserve Price) and required documents (mentioned in Point No.3)] on/ before 06.12.2019 upto 4.00 P.M. and after going through the Registering Process (One time) and generating User ID & Password of their own, shall be eligible for participating the e-Auction Process, subject to due verification (of the documents) and/or approval of the Authorised Officer.

4. During the Online Inter-se Bidding, Bidder can improve their Bid Amount as per the 'Bid Increase Amount' (mentioned above) or its multiple and in case bid is placed during the last 5 minutes of the closing time of the e-Auction, the closing time will automatically get extended for 5 minutes (each time till the closure of e-Auction process), otherwise, it'll automatically get closed. The bidder who submits the highest bid amount (not below the Reserve Price) on the closure of the e-Auction Process shall be declared as a Successful Bidder by the Authorised Officer/ Secured Creditor, after required verification.

5. The Earnest Money Deposit (EMD) of the successful bidder shall be retained towards part sale consideration and the EMD of unsuccessful bidders shall be refunded. The Earnest Money Deposit shall not bear any interest. The successful bidder shall have to deposit 25% of the sale price, after the EMD already paid, immediately or by next working day of the acceptance of bid price by the Authorised Officer and the The balance 75% of the sale price is payable on or before 15th day of confirmation of the sale by the Authorised officer or such extended period as agreed upon in writing between the secured creditor and the proposed purchaser in writing, which shall not exceed more than three months. In case of default in payment by the successful bidder, the amount already deposited by the offer shall be liable to be forfeited and property shall be put to re-auction and the defaulting borrower shall have no claim/ right in respect of property/ amount. Any statutory and other dues payable and due on the properties shall be borne by the intending purchaser.

6. The prospective qualified bidders may avail online training on e-Auction from M/s.Antares Systems Ltd., prior to the date of e-Auction. Neither the Authorised Officer/ Bank nor M/s. Antares Systems Ltd. shall be liable for any Internet Network problem and the interested bidders to ensure that they are technically well equipped for participating in the e-Auction event.

7. The purchaser shall bear the applicable stamp duties/ additional stamp duty/ transfer charges, fee etc. and also all the statutory/ non-statutory dues, taxes, rates, assessment charges, fees etc. owing to anybody.

8. The Authorised Officer is not bound to accept the highest offer and the Authorised Officer has the absolute right to acceptor reject any or all offer(s) or adjourn/ postpone/ cancel the e-Auction without assigning any reason thereof.

9. The bidders are advised to go through the detailed Terms & Conditions of e-Auction available on the Web Portal of **M/s. Antares Systems Ltd., <https://www.bankauctionwizard.com>** before submitting their bids and taking part in the e-Auction.

10. The publication is subject to the force major clause.

**Special Instructions**

11. Bidding in the last moment should be avoided in the bidders own interest as neither the ORIENTAL BANK OF COMMERCE nor Service provider will be responsible for any lapse/failure/Internet failure/power failure etc.] in order to ward-off such contingent situations bidders are requested to make all necessary arrangements /alternatives such as power supply back-up etc., so that they are able to circumvent such situation and are able to participate in the auction successfully.

12. As per the Income Tax Rules, Buyer has to deduct 1% of the sale consideration as TDS and deposit the same with the Tax Authorities. This is for sale of all property of value on excess of Rs. 50.00 Lacs.

**Statutory Notice 30 Days sale Notice under Rule 9(1) of security interest(Enforcement) Rules 2002 of the SARFAESI acts 2002**

The borrower/ guarantors are hereby notified to pay the sum as mentioned above along with up to date interest and ancillary expenses before the date of e-auction, failing which the property will be auctioned/ sold and balance dues, if any, will be recovered with interest and cost.

Authorised Officer  
Oriental Bank of Commerce

### MANGALAM INDUSTRIAL FINANCE LIMITED

Regd. Office : Subol Dutt Building, 13, Brabourne Road, Mezzanine Floor, Kolkata 700 001, (W.B.) Telephone : 03 2231 5686, E-mail : mifl@mifindia.com, Website : www.mifindia.com  
CIN : L65993WB1983PLC035815

#### STATEMENT OF UN-AUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2019 (Rs. in Lakhs)

PARTICULARS	Quarter ended Sept. 30, 2019	Half Year ended Sept. 30, 2019	Quarter ended Sept. 30, 2018	Year ended March 31 2019
	(Un-Audited)	(Un-Audited)	(Un-Audited)	(Audited)
Total income from operations (net)	59.742	118.776	113.794	230.259
Net Profit / (Loss) from ordinary activities after tax	-83.133	-33.067	48.379	2.625
Net Profit / (Loss) for the period after tax (after Extraordinary items)	-83.133	-33.067	48.379	2.625
Equity Share Capital	9616.435	9616.435	9616.435	9616.435
Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of Previous year)	0.000	0.000	0.000	10.291
Earnings Per Share (before extraordinary items) (of Re. 1/- each)	Basic : -0.009 Diluted : -0.009	-0.003 -0.003	0.005 0.005	0.000 0.000
Earnings Per Share (after extraordinary items) (of Re. 1/- each)	Basic : -0.009 Diluted : -0.009	-0.003 -0.003	0.005 0.005	0.000 0.000

**NOTE :**  
The above is an extract of the detailed format of Standalone Unaudited Financial Results for the Quarter and Half Yearly ended 30.09.2019 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30.09.2019 is available on the Company's and Stock Exchange websites.  
Company's website : <http://www.mifindia.com/investor.html>  
BSE Limited : [www.bseindia.com](http://www.bseindia.com)

**NOTES :**  
1) The said financial results were reviewed by the Audit Committee and were thereafter approved by the Board of Directors of the Company at their respective meetings held on 30th October 2019  
2) In accordance with the requirements under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Statutory Auditors have performed a limited review of the financial results of Mangalam Industrial Finance Limited for the quarter and half year ended 30th September 2019. There are no qualifications in the limited review report issued for the said period.

For and on behalf of the Board of  
**Mangalam Industrial Finance Limited**  
Pradeep Kumar Daga  
Managing Director  
DIN : 00080515

Place : Kolkata  
Date : 30.10.2019.

### THIRANI PROJECTS LIMITED

Regd. Office : Subol Dutt Building, 13, Brabourne Road, Kolkata-700 001 Telephone : 033 2231 5686, E-mail : info@thiraniprojects.com, Website : www.thiraniprojects.com  
CIN : L45209WB1983PLC036538

#### STATEMENT OF UN-AUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2019 (Rs. in Lakhs)

PARTICULARS	Quarter ended Sept. 30, 2019	Half Year ended Sept. 30, 2019	Quarter ended Sept. 30, 2018	Year ended March 31 2019
	(Un-Audited)	(Un-Audited)	(Un-Audited)	(Audited)
Total income from operations (net)	25.104	49.434	74.308	141.283
Net Profit / (Loss) from ordinary activities after tax	-46.143	-30.052	8.473	-0.459
Net Profit / (Loss) for the period after tax (after Extraordinary items)	-46.143	-30.052	8.473	-0.459
Equity Share Capital	2021.288	2021.288	2021.288	2021.288
Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of Previous year)	0.000	0.000	0.000	96.376
Earnings Per Share (before extraordinary items) (of Rs. 10/- each)	Basic : -0.228 Diluted : -0.228	-0.149 -0.149	0.042 0.042	-0.002 -0.002
Earnings Per Share (after extraordinary items) (of Rs. 10/- each)	Basic : -0.228 Diluted : -0.228	-0.149 -0.149	0.042 0.042	-0.002 -0.002

**NOTE :**  
The above is an extract of the detailed format of Standalone Unaudited Financial Results for the Quarter and Half Yearly ended 30.09.2019 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30.09.2019 is available on the Company's and Stock Exchange websites.  
Company's website : <http://www.thiraniprojects.com/financial-result.php>  
BSE Limited : [www.bseindia.com](http://www.bseindia.com)

**NOTES :**  
1) The said financial results were reviewed by the Audit Committee and were thereafter approved by the Board of Directors of the Company at their respective meetings held on 30th October 2019.  
2) In accordance with the requirements under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Statutory Auditors have performed a limited review of the financial results of Thirani Projects Limited for the quarter and half year ended 30th October 2019. There are no qualifications in the limited review report issued for the said period.

For and on behalf of the Board of  
**Thirani Projects Limited**  
Sd/-  
UTPAL DEY  
Managing Director  
DIN : 06931935

Place : Kolkata  
Date : 30.10.2019.

### FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

#### FOR THE ATTENTION OF THE CREDITORS OF SRI VASAVI INDUSTRIES LIMITED

RELEVANT PARTICULARS				
Sr	Name of corporate debtor	Registered Office	Quarter ended Sept. 30, 2019	Year ended March 31 2019
1	Name of corporate debtor	Sri Vasavi Industries Limited		
2	Date of incorporation of corporate debtor	22nd January, 1985		
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Hyderabad		
4	Corporate identity No. / Limited Liability Identification No. of corporate debtor	L27109TG1985PLC005259		
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Village VR Agasharam, Rajam Mandal, Srikalium District, Andhra Pradesh-532127		
6	Insolvency commencement date in respect of corporate debtor	Date of Order: 28/10/2019 Date of Receipt of Order: 29/10/2019		
7	Estimated date of closure of insolvency resolution process	25th April, 2020 (180 days from 29/10/2019 i.e. the date of receipt of Order)		
8	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Girish Sirinam Juneja Registration Number: IBB/IFA-001/IP-P00999/2017-2018/11646		
9	Address and e-mail of the interim resolution professional, as registered with the Board	22 Dignity Apartments, Bon Bon Lane, 7 Bangalows, Versova, Andheri (west), Mumbai - 400 053. Email: junejagirish31@gmail.com		
10	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 1221 Maker Chamber V, Jammalal Bajaj Road, Nariman Point, Mumbai - 400021 Email: ip.srivasavi@gmail.com		
11	Last date for submission of claims	11th November, 2019		
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL		
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable		
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="http://bbi.gov.in/downloadform1.html">http://bbi.gov.in/downloadform1.html</a> Physical Address: Not Applicable		

Notice is hereby given that the National Company Law Tribunal, Amaravathi Bench has ordered the commencement of a corporate insolvency resolution process of **Sri Vasavi Industries Limited** on 28th October, 2019. The creditors of **Sri Vasavi Industries Limited**, are hereby called upon to submit their claims with proof on or before 11th November, 2019 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class (specify class) in Form CA presently not applicable.

**Submission of false or misleading proofs of claim shall attract penalties.**

Girish Sirinam Juneja  
Interim Resolution Professional,  
Sri Vasavi Industries Limited

Place : Mumbai  
Date : 31/10/2019

### CINERAD COMMUNICATIONS LIMITED

Registered Office : Subol Dutt Building, 13, Brabourne Road, Kolkata 700 001. Telephone : 033 2231 5686, E-mail : cinerad@response.in, Website : www.cineradcommunications.com  
CIN : L82100WB1986PLC218825

#### STATEMENT OF UN-AUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2019 (Rs. in Lakhs)

PARTICULARS	Quarter ended Sept. 30, 2019	Half Year ended Sept. 30, 2019	Quarter ended Sept. 30, 2018	Year ended March 31 2019
	(Un-Audited)	(Un-Audited)	(Un-Audited)	(Audited)
Total income from operations (net)	2.388	4.751	0.000	13.895
Net Profit / (Loss) from ordinary activities after tax	-0.879	-4.242	-7.714	1.806
Net Profit / (Loss) for the period after tax (after Extraordinary items)	-0.879	-4.242	-7.714	1.806
Equity Share Capital	520.000	520.000	520.000	520.000
Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of Previous year)	0.000	0.000	0.000	-378.514
Earnings Per Share (before extraordinary items) (of Rs. 10/- each)	Basic : -0.017 Diluted : -0.017	-0.082 -0.082	-0.148 -0.148	0.035 0.035
Earnings Per Share (after extraordinary items) (of Rs. 10/- each)	Basic : -0.017 Diluted : -0.017	-0.082 -0.082	-0.148 -0.148	0.035 0.035

**NOTE :**  
The above is an extract of the detailed format of Standalone Unaudited Financial Results for the Quarter and Half Yearly ended 30.09.2019 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30.09.2019 is available on the Company's and Stock Exchange websites.  
Company's website : <http://www.cineradcommunications.com/Unaudited-financial-results.htm>  
BSE Limited : [www.bseindia.com](http://www.bseindia.com)

**NOTES :**  
1) The said financial results were reviewed by the Audit Committee and were thereafter approved by the Board of Directors of the Company at their respective meetings held on 30th October, 2019.  
2) In accordance with the requirements under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Statutory Auditors have performed a limited review of the financial results of Cinerad Communications Limited for the quarter and half year ended 30th September 2019. There are no qualifications in the limited review report issued for the said period.

For and on behalf of the Board of  
**Cinerad Communications Limited**  
Sd/-  
Pradeep Kumar Daga  
Director  
DIN : 00080515

Place : Kolkata  
Date : 30.10.2019.

### FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

#### FOR THE ATTENTION OF THE CREDITORS OF M/s NARESH RETAIL MART LLP

RELEVANT PARTICULARS				
Sr	Name of corporate debtor	Registered Office	Quarter ended Sept. 30, 2019	Year ended March 31 2019
1				